

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

55

C.P. No. 407/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Vodafone India Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Ms. FERESHTE D. SETHNA

Ms. SHREEMA DOSHI

Ms. KAMEELA DILER

MR. LOKESH AIDASANI

i/b DMD ADVOCATES

(Advocates for the Petitioner)



ORDER

CP No. 407/66/NCLT/MB/MAH/2017

Company Petition is **admitted**. List this matter for final hearing on
18.01.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)